

**HIGH COURT OF SIKKIM
G A N G T O K**

No.: 316/Confdl./HCS

Dated.: 12.09.2024

O-F-F-I-C-E O-R-D-E-R

Consequent upon the promotion of Mrs. Bebika Chettri to the cadre of Sikkim Superior Judicial Service, the following Judicial Officers shall hold additional charge of the Courts and Offices as under *with immediate effect*:

SL. NO	NAME OF THE JUDICIAL OFFICER	ADDITIONAL CHARGE
1.	Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum-Civil Judge(SD), Namchi	1. Chief Judicial Magistrate-cum-Civil Judge(SD), Gyalshing 2. Chief Judicial Magistrate-cum-Civil Judge(SD), Soreng
2.	Mrs. Rohini Rai, Civil Judge-cum-Judicial Magistrate, Gangtok	Principal Magistrate, Juvenile Justice Board, Gyalshing
3.	Mr. Sayshay Hang Subba(Limboo), Civil Judge-cum-Judicial Magistrate, Yangang	Civil Judge-cum-Judicial Magistrate, Gyalshing

They shall hold additional Courts/Board twice a month.

By Order,

sd/-

**REGISTRAR
(JUDICIAL SERVICE)**

Memo No. V(58) Confdl./HCS/8115-37

Dated.: 12.09.2024

Copy to:

1. Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum-Civil Judge(SD), Namchi;
2. Ms. Rohini Rai, Civil Judge-cum-Judicial Magistrate, Gangtok;
3. Mr. Sayshay Hang Subba, Civil Judge-cum-Judicial Magistrate, Yangang;
4. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
5. Additional Registrar-cum-PS to Hon'ble the Judge, High Court of Sikkim, Gangtok;
6. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
7. All District & Sessions Judges;
8. Advocate General, Government of Sikkim, Gangtok;
9. Additional Advocate General, Government of Sikkim, Gangtok;
10. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
11. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
12. Director, Sikkim Judicial Academy, Sokeythang;
13. All Chief Judicial Magistrate-cum-Civil Judge(SD), Namchi;
14. All Civil Judge-cum-Judicial Magistrates;
15. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
16. President, Sikkim High Court Bar Association, Gangtok;
17. President, Namchi Bar Association, Namchi;
18. Additional Secretary, Home Department, Government of Sikkim for publication in the Government Gazette;
19. P.A to Registrar General, High Court of Sikkim, Gangtok;
20. Computer Cell, High Court of Sikkim;
21. Notice Board;
22. Guard file; and
23. File.


ASSISTANT REGISTRAR